

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.71/BB/ 2017	-	For Non-compliance of Office Objections	230/232	Sudharshan Maini Precision Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>P.K. Rande</i>	<i>Petitioner</i>	<i>S. Ratakonda Murali</i>

PCS for petitioner is present. He has already filed memo along with annexures in the Registry.

Heard PCS.

List it for consideration on 25.09.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)